

Serial No. of Order	Date of Order	Order with Signature	Office note as to action ( if any ) taken on order
31.22.6.94		<p>Call on 23.6.94 for admission and hearing. as per order passed in OA 23/193.</p> <p style="text-align: right;">JL Mr. Chairman</p> <p>member</p>	
32.23.6.94		<p>Heard Mr. A.B. Misra, learned Sr. Counsel for the applicant 2 in person, Mr. A.D. Add. Sarkar, learned Counsel (Counsel).</p> <p>Hearing discontinued. Judgment to be dictated and pronounced on separate paper and separate Memos attached to the case dated 23/6/94.</p> <p>Two applications already disposed of.</p> <p>No costs.</p> <p style="text-align: right;">JL Mr. Chairman</p> <p style="text-align: right;">8/25/94 Marie (A)</p>	